बिलोप्र, खण्डवा, पन्ना और सतना में चार गैर-प्रचालनात्मक हवाई अडडे हैं।

(ख) सरकार अधिकतम कस्बॉ/शहरों के लिए विमान सेवा प्रदान करना चाहती है। परन्त हवाई अडडों की अवस्थिति भ-भाग स्थितियाँ, यातायात संभव्यता तथा आर्थिक साध्यता पर निर्भर करती है। यह बड़े उद्योगों, तीर्थ-केन्द्रों, शहरी जमाव तथा पर्यटक आकर्षण स्थलों की अब स्थिति पर भी निर्भर करती है। चंकि ये तथ्य अलग-अलग राज्यों में भिन्न-भिन्न होते हैं, इसलिए किसी राज्य विशेष के महत्व की अन्य राज्यों से तलना करना कठिन होगा।

Proposal to declare Nandi Hills, Murg Malla as Tourists Centres

2985. SHRI JANARLHANA POOJARY: Will the Minister of TOURISM be pleased to

- (a) whether Government propose to declare Nandi Hills near Bangalore and Murg Malla at Chintamani in Kolar district as tourist centres; and
- (b) if so, whether Government propose to take steps for their development?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI SRIKANTA) JENA): (a) and (b) The identification of tourist centres is primarily the responsibility of the State/Union Territory Governments. The Government of Kamataka has identified Nandi Hills near Bangalore as a place of tourist interest, but Murg Malla at Chintamani in Kolar District has not been identified as a tourist place.

Staff cars in settlement commission

2986. SHRI GOPALSINH G. SOLANKI: Will the Minister of FINANCE be pleased to state:

- (a) the number of staff cars at the disposal of Settlement Commission (Income Tax & Wealth Tax), New Delhi and the number of drivers appointed by the authorities;
- (b) number of officers entitled to use staff cars in this office;
- (c) how the petrol is consumed every month by all cars, when the number of officers entitled are less than the number of cars available with the said commission: and
- (d) the circumstances under which the fourth car was purchased and driver was also

appointed for the said car, knowing well that the third Member in the said Commission was for a temporary period?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The Settlement Commission (Income-tax and Wealth Tax). New Delhi has at its disposal four staff cars against which four drivers have been appointed.

- (b) Five officers of the level of Joint Secretary and above are entitled to use staff cars.
- (c) The number of entitled officers is not less than the number of staff cars available with the Commission. Petrol is consumed in accordance with Government instructions on the subject.
- (d) The fourth car was purchased having regard to the number of officials entitled to use the staff car.

Broadcast of Sports programme from National Channel of All India Raido

2987, SHRI RAJ NATH SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer to Starred Question No. given in the Rajya Sabha on 27th February, 1996 and

- (a) the details of sports writings of Shri Atul Kant Tripathi in English and Shrimati Nadira Khan in Hindi:
- (b) the names and credentials of presenters, talkers and experts booked in Khel Parikarma. Khel Ke Maidan Se and Sports Round up programmes at National Channel, Al! India Radio, JLN Stadium, New Delhi along with fees paid to them programme-wise and date-wise from January, 1993 to December, 1994.
- (c) the names of presenters and talkers introduced and banned during the above period;
 - (d) the reasons for imposing the ban?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI C. M. IBRAHIM): (a) The details of sports writings are not maintained.

- (b) The details are given in Statement-I (See below).
- (c) The details are given in Statement-II (See below).
 - (d) Does not arise.